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SHRIMATI VIOLET ALVA: How much did they cost?

SHRI RAJ BAHADUR: I will not be able to give the exact cost.

DR. RAGHUBJR SINH: Has the Devanagri teleprinter been found suitable for the South Indian languages?

Saw RAJ BAHADUR: That is a question of the use of the Devanagri scrip: i.i transmitting messages in South Indian languages.

DR. RAGHUBIR SINH: Does the Government not consider that the Devanagri script teleprinter will be useful in transmitting these messages?

SHRI RAJ BAHADUR: That is a question of opinion and that is a point for experts to decide.

TRIPARTITE LABOUR CONFERENCE AT NAINI TAL

*84. SHRI GOVINDA REDDY: Will the Minister for LABOUR be pleased to state:

- (a) what were the conclusions reached at the recent Tripartite Conference at Naini Tal in respect of (i) wages, (ii) disputes, (iii) trade unions; and
- (b) the action Government propose to take on such conclusions?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) and (b). The Indian Labour Conference held at Naini Tal dealt with industrial relations and the various problems connected therewith, The subject of wages was not discussed. The question of trade unions was considered at some length arising out of the replies to the industrial relations questionnaire which had been issued by the Labour Ministry. The question of disputes was also discussed at length. While no specific conclusions were recorded on individual subjects, the main result of the Conference was a

desire on the part of all concerned to place greater emphasis on collective bargaining and internal settlement of disputes than on compulsory adjudication. It was decided to constitute a Committee composed of one representative each of the four central organisations of workers and of the three central organisations of employers. Each delegate would be accompanied by an adviser. The Committee is for the purpose of evolving an agreed scheme which would form the basis of legislation. The Committee has been convened at New Delhi from the 4th to 6th December, 1952.

DR. R. B. GOUR: Is it a fact that at this Conference it was also the concensus of opinion that the Appellate Court must be abolished ? What does the Government propose to do?

SHRI ABID ALI: The matter is being considered again and after this Committee meets and the Standing Committee also considers, further action will be considered.

SHRI GOVINDA REDDY: Did the Conference recommend further revision of wages than in 1951?

SHRI ABID ALI: No. This item was not discussed.

SHRI GOVINDA REDDY: Did not the Conference recommend to Government that in respect of some industries like the banking, transport etc. the basic wages should be enhanced?

SHRI ABID ALI: As I have already said, no resolution was passed at this Conference. Only opinions were expressed by respective delegates representing their organisations.

SHRI C. G. K. REDDY: Is it the Government's declared policy to abandon the policy of compulsory arbitration and substitute it by conciliation?

SHRI ABID ALI: The matter is being further examined by this

Committee which is meeting here soon and after that the policy will be decided.

Oral Answers

SHRI C. G. K. REDDY: Will the hon. Minister give us an indication of the Government's policy in this matter?

SHRI V. V. GIRI: The Tripartite Conference held at Naini Tal discussed this whole question and expressed their views. They laid emphasis more on conciliation and less on arbitration. This matter will further be discussed by the seven-man Committee that is going to meet on the 4th December. Later all this material will be placed before the Labour Minister's Conference and later it would be decided what should be done and on the basis of that decision draft legislation will come up.

SHRI C. G. K. REDDY: Are we to understand that Government has no policy at present and that it will be evolved purely on the advice and influence of the Committees?

SHRI V. V. GIRI: The policy is there. The policy is to lay more emphasis on conciliation than on adjudication?

DR. R. B. GOUR: At Naini Tal it was also discussed that more and more the emphasis should be given to the workers themselves holding posts in the trade union and outsiders in the various trade unions should be eliminated gradually. But has the Government any proposal to see that the various Trade Unions can correspond with the Labour Department not in English but in the various languages ? Does the Government know that there are very serious difficulties now?

SHRI V. V. GIRI: They can certainly address their representations in their own languages and Government have the machinery necessary for translating them, even if some of the people in the Department may not know a particular language.

DR. R. B. GOUR: But does the hon. Minister know that at present

such representations from the people in their own language are not accepted?

to Questions

SHRI ABID ALI: No, that is not the case, I think.

PURCHASE OF TRACTORS BY GOVERNMENT

- ♦85. SHRI C. G. K. REDDY: Will the Minister for FOOD and AGRICULTURE be pleased to state:
- (a) the number and the make of the tractors purchased by Government for the Central Tractor Organisation; and
- (b) whether the tractors puchased. by Government are working satisfactorily?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) A total of 826 tractors has so far been purchased for the Central Tractor Organisation. However, only 240 heavy tractors and a few medium tractors are being retained in the Organisation for actual work in connection with the land reclamation scheme. The disposal of the rest of the tractors and the makes and types of the various tractors purchased are indicated in the statement placed on the Table of the House. [See Appendix III, Annexure No. 18.]

(b) All the old tractors purchased from the Disposals did useful reclamation work up to the 1950-51 season. Though there was no defect in their design frequent breakdowns were experienced due to the that they had already seen considerable life. It has accordingly been decided to dispose them of.. Out of the new tractors, regarding a certain make of machine the Central Tractor Organisation complained of breakdowns in its final drive. The manufacturers and their agents have now volunteered to replace the final drive of all these tractors with that of new design at the manufacturers' cost price. Steps are being taken accordingly. The tractors have been working satisfactorily.

SHRI C. G. K. REDDY: Could the hon. Minister kindly let us know,

out of the eleven makes of new tractors purchased for the C. T. O., which tractors or makes of tractors gave good service and which did not ?

SHRI M. V. KRISHNAPPA: Will the hon. Member kindly repeat his question?

SHRI C. G. K. REDDY: I wanted to know, out of the eleven makes of new tractors that have been bought for the C. T. O., could Government give us an indication as to which makes gave the best service?

SHRI M. V. KRISHNAPPA: Almost all the tractors except these F. D. E. about which there were complaints in the final drive for which the manufacturers have promised now to replace them at their cost, all the other tractors have given satisfactory service.

SHRI R. U. AGNIBHOJ: Will the hon. Minister kindly say whether these tractors were brought from the hard currency areas or the soft currency areas?

SHRI M. V. KRISHNAPPA: We got them from the International Bank Loan and that Bank approves of the makes.

SHRI R. U. AGNIBHOJ: Does this International Bank compel the Government of India to buy a particular make of tractors and also from the particular countries from which the Bank desires the tractors to be bought?

SHRI M. V. KRISHNAPPA: Since they are the bankers, probably they insist on certain makes.

SHRI B. K. MUKERJEE: What is the total cost of the tractors already bought?

SHRI M. V. KRISHNAPPA: I have not got the information here, Sir.

SHRI C. G. K. REDDY: If the hon. Minister has the information I would like to know, especially with regard to the Ferguson Tractors, of which

30 were bought and 27 were disposed of, whether the decision to dispose them of was taken because of their bad performance or for other reasons?

SHRI M. V. KRISHNAPPA: No. These Ferguson Tractors are specially suited for small holdings and they are also specially useful in loamy soil. Therefore, with other tractors we could not retain them in this unit and so we had to dispose of them to the various States. Out of the 30 Ferguson Tractors that we had bought, 27 were distributed among the various States and three were retained, of which one is at the Rice Research Station at Cuttack and the other in the Plant Industry at»Indore.

DR. D. H. VARIAVA: May I know whether the hon. Minister has passed on this information to the various States also so that they may not purchase in future such rotten tractors?

SHRI M. V. KRISHNAPPA: I could not hear the question properly.

MR. CHAIRMAN: He asks whether that information has been passed on to the States so that they may purchase good tractors and not unworthy ones in future.

SHRI M. V. KRISHNAPPA: Which information does the hon. Member mean?

DR. D. H. VARIAVA: About the quality of the tractors because in Bombay about 100 tractors had to be discarded and so if this information is passed on to them, they would see that money is not wasted.

SHRI M. V. KRISHNAPPA: All the tractors give satisfactory service. There is no need to inform the various States regarding the working of the tractors.

SHRI J. R. KAPOOR: What is the total amount invested in the purchase of these tractors by the C. T. O.?

SHRI M. V- KRISHNAPPA: I have already repl'ed that question. Out of